



**IN THE INCOME TAX APPELLATE TRIBUNAL,
CUTTACK BENCH, CUTTACK**

**BEFORE S/SHRI CHANDRA MOHAN GARG, JUDICIAL MEMBER
AND ARUN KHODPIA, ACCOUNTANT MEMBER**

ITA No.42/CTK/2021: Assessment Year : 2010-2011

ITA No.43/CTK/2021: Assessment Year : 2011-2012

Ritanjali Khatai, L-29, Baramunda Housing Colony, Bhubaneswar	Vs.	Pr. CIT (Central), Visakhapatnam
PAN/GIR No.ABCPK 7526 Q		
(Appellant)	..	(Respondent)

Assessee by : Shri S.K.Agarwalla/S.K.Hota, ARs
Revenue by : Shri M.K.Goutam, CIT (DR)

Date of Hearing : 28 /3/ 2022

Date of Pronouncement : 28 /3/2022

ORDER

Per C.M.Garg, JM

These are appeals filed by the assessee against the separate orders U/S.263 of the Act of the Pr. CIT (Central) , Vishakhapatnam i.e. dated 15.3.2021 for the assessment years 2010-2011 and 2012-2012

2. At the time of hearing, Id counsel for the assessee sought to withdraw all the appeals filed before the Tribunal, to which, Id CIT DR did not have any objection.

3. In view of above, we accede to the request of Id A.R. of the assessee and permit to withdraw the appeals.

4. In the result, appeals of the assessee's(s) are dismissed as withdrawn.

Order pronounced on 28 /3/2022.

(Arun Khodpia)
ACCOUNTANT MEMBER

Cuttack; Dated 28 /03/2022
B.K.Parida, SPS (OS)

Copy of the Order forwarded to :

1. The Appellant : Ritanjali Khatai,
2. The Respondent.
3. The CIT(A)-, Bhubaneswar
4. Pr.CIT-, Bhubaneswar
5. DR, ITAT, Cuttack
6. Guard file.
//True Copy//

(Chandra Mohan Garg)
JUDICIAL MEMBER

By order

Sr.Pvt.secretary
ITAT, Cuttack